

HIGH COURT OF TRIPURA
AGARTALA

No.F.15(5)-HC/2022-23/96

Dated, Agartala, the 3rd January, 2023

NOTIFICATION

The Hon'ble High Court of Tripura has been pleased to order that henceforth transport facilities from residence to Airport and Airport to residence as well as accommodation and transportation at Tripura Bhavans in New Delhi, Kolkata and Guwahati shall be provided to the retired Judges of the High Court of Tripura at par with the sitting Judges during their travels outside the State of Tripura.

By order,

Sd/-

(V.PANDEY)

Registrar General

No.F.15(5)-HC/2022-23/97-118

Dated, Agartala, the 3rd January, 2023

Copy to :

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala for kind appraisal of His Lordship;
3. The Secretary to Hon'ble Mr. Justice U.B. Saha, Former Judge, High Court of Tripura, Agartala for kind appraisal of His Lordship;
4. The Secretary to Hon'ble Mr. Justice S.C. Das, Former Judge, High Court of Tripura, Agartala & Chairperson, Police Accountability Commission, Tripura, Agartala for kind appraisal of His Lordship;
5. The Secretary to Hon'ble Mr. Justice S.G. Chattopadhyay, Former Judge, High Court of Tripura, Agartala for kind appraisal of His Lordship;
6. The Chief Secretary, Govt. of Tripura, Agartala for information and necessary action;

7. The LR & Secretary, Law, Govt. of Tripura, Agartala for information & necessary action;
8. The Secretary, GA (SA) Department, Govt. of Tripura, Agartala for information & necessary action;
9. The Special Chief Resident Commissioner, Tripura Bhawan, Kautilya Marg, Chanakyapuri, New Delhi-110 021 for information & necessary action;
10. The Registrar (Vigilance), High Court of Tripura, Agartala for information;
11. The Registrar (Judicial), High Court of Tripura, Agartala for information;
12. The Registrar (Admn.), P&M, High Court of Tripura, Agartala for information;
13. The Joint Registrar, High Court of Tripura, Agartala for information & necessary action;
14. The Joint Resident Commissioner, Tripura Bhawan, 1, Pretoria Street, Kolkata for information & necessary action;
15. The Joint Resident Commissioner, Tripura Bhawan, Birubari, Guwahati for information & necessary action;
16. The Deputy Registrar (Protocol), High Court of Tripura, Agartala for information & necessary action;
17. The Assistant Registrar (C.O. Section), High Court of Tripura, Agartala for information & necessary action;
18. The System Analyst, High Court of Tripura, Agartala for uploading the notification in the official website of the High Court of Tripura;
19. The Assistant Registrar (Protocol), High Court of Tripura, Agartala for information & necessary action;
20. The Superintendent (Estt./Accounts), High Court of Tripura, Agartala for information;
21. Concerned File.

Registrar General